



TAMIL NADU
GOVERNMENT GAZETTE
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Thai 21, Vilambi, Thiruvalluvar Aandu-2050

Part II—Section 2

**Notifications or Orders of interest to a Section of the public
issued by Secretariat Departments.**

NOTIFICATIONS BY GOVERNMENT

**BACKWARD CLASSES, MOST BACKWARD CLASSES AND MINORITIES
WELFARE DEPARTMENT**

APPOINTMENT OF DATE OF COMING INTO FORCE OF THE TAMIL NADU VANNIYAKULA
KSHATRIYA PUBLIC CHARITABLE TRUSTS AND ENDOWMENTS (PROTECTION AND
MAINTENANCE) ACT, 2018 (TAMIL NADU ACT 44 OF 2018)

*[G.O. Ms. No. 7, Backward Classes, Most Backward Classes and Minorities Welfare
(BC3), 4th February 2019, Thai 21, Vilambi, Thiruvalluvar Aandu - 2050.]*

No. II(2)/BCMBCMWW/117(g-1)/2019.

In exercise of the powers conferred by sub-section (3) of Section 1 of the Tamil Nadu Vanniyakula Kshatriya Public Charitable Trusts and Endowments (Protection and Maintenance) Act, 2018 (Tamil Nadu Act 44 of 2018), the Governor of Tamil Nadu hereby appoints the 4th day of February, 2019 as the date on which the said Act shall come into force.

K. MANIVASAN,
Secretary to Government (FAC).